

# JUDICIAL ACADEMY, ASSAM, GUWAHATI & NEJOTI

(GAUHATI HIGH COURT,(OLD BLOCK) M.G.ROAD, GUWAHATI-781001)

No. JAA.11/2014/ 326

Dated Guwahati, the 20<sup>th</sup> March, 2014

From : Shri B.K. Saha  
Secretary,  
NEJOTI, Guwahat

To : The Registrar General,  
High Court of Meghalaya,  
Shillong

Sub : Valedictory Session for trainee Grade-I and Grade-III officers of Meghalaya  
Judicial Service.

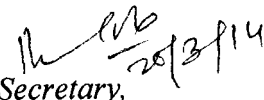
Ref : Our letter No. JAA.11/2014/288 dtd 14<sup>th</sup> March, 2014 and letter No.  
NEJ/05/2013/370 dtd 04.03.2014.

Sir,

With reference to the letters on the subject cited above, I am directed to inform you that since Hon'ble the Chief Justice of High Court of Meghalaya has kindly consented to attend the Valedictory Session on 25.03.2014, the period of training of 3 (three) Grade-I and 6 (six) Grade-III Judicial Officers of Meghalaya Judicial Service is extended up to 24.03.2014.

All the aforesaid officers will be released from the Academy / Institute on 25.03.2014 after Valedictory Session.

Yours faithfully,

  
Secretary,  
NEJOTI

Memo No. JAA.11/2014/ 327-40 /

Dated Guwahati the 20<sup>th</sup> March, 2014

Copy for information and necessary action to :-

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secy to Hon'ble the Chief Justice, Gauhati High Court.
3. Sri Noor Ain Khan,
4. Smti Belma Mawrie,
5. Smti Gassalyn Rani,  
Newly appointed Grade-I Judicial Officers of Meghalaya Judicial Service.
6. Smti La Ikynti Kharshiing
7. Smti Daphira Sohtun
8. Sri Albert Wanbiangpor Lanong
9. Shri Temsu Trevor M. Sangma
10. Smti Nathe M. Momin
11. Smti Nausica M. Sangma  
Newly appointed Grade-III Judicial Officers of Meghalaya Judicial Service.
12. The System Analyst, Gauhati High Court, Guwahati. He is directed to upload the Notification in the High Court website as well as the Judicial Academy, Assam website.

  
SECRETARY  
NEJOTI